

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.217- IA/449(AHM)2022  
in  
**CP(IB) 678 of 2019**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Anika Industries Pvt Ltd  
V/s  
Biopac India Corporation Ltd

.....Applicant

.....Respondent

**Order delivered on: 28/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Saurabh Jhaveri  
For the RoC : Ms. Rupa Sutra, Dy. RoC

**ORDER**

**IA/449(AHM)2022**

RoC submitted that they are unable to upload the report though they have filed report. Liquidator is directed to file financial statement within one-week.

Lis for further consideration on 14.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**